

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3204 OF 2008

BEFORE THE REGISTRAR S.G. SHAH

PANDURANG

Appellant (s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)
(With prayer for interim relief and office report)

Date: 21/07/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Nitin Bhardwaj, Adv.

For Respondent(s)

Mr. S. Madhusudhan Babu, Adv.
Mr. Shreekant N. Terdal, Adv.

UPON hearing counsel the Court made the following
O R D E R

Nobody is present for the appellant.

Appellant has failed to comply with the earlier
order.

List before the Hon'ble Judge in Chambers for non-
prosecution.

However, respondent may file statement of case, if
they so desire, within four weeks.

(S.G. SHAH)
Registrar

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